

B-5

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 77/2017 with C.P. No. 19/397-398/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018**

Name of the Company: Rajkumar Dindayal Agrawal & Ors.
V/s.
Rohit Rajkumar Agarwal & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	UMESH VED	PCS	Respondent No 1,2,3 & 4	Umesh H. Ved
2.	MOHIT GUPTA	ADV	PETITIONERS	Mohit

ORDER

Learned Advocate Mr. Mohit Gupta i/b Learned Advocate Mr. A R Gupta present for Petitioners. Learned PCS Mr. Umesh Ved present for Respondents no. 1 to 4.

At request of learned PCS for Respondents no. 1 to 4.

List the matter on 13.02.2018.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 11th day of January, 2018.